

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 792
TO BE ANSWERED ON 20.12.2017**

PROBLEMS FACED BY MINORITY COMMUNITY

792. SHRI SANKAR PRASAD DATTA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the population of minority communities in the country, State and community-wise;
- (b) whether the Government has taken note of the problems being faced by minority community in the country;
- (c) if so, the details thereof and the action taken by the Government in this regard; and
- (d) whether the Government has introduced/proposes to introduce any schemes for the benefit of these communities and if so, the details thereof?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a): The State-wise and community-wise details of population of minority communities in the country, as per Census 2011, are available on the website of the National Commission of Minorities (a statutory body under Ministry of Minority Affairs, Government of India) at www.ncm.nic.in/minority_population.pdf.

(b) to (d): The Government endeavors to improve the quality of life of minorities across the country by implementing several schemes / initiatives, meant for their welfare, and by taking necessary measures therefor. As such, pursuant to the submission of Sachar committee Report and under the Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15-PP), with a view to enhance opportunities for education; ensure an equitable share for minorities in economic activities and employment through existing and new schemes; enhanced credit support for self-employment and recruitment to State and Central Government jobs, the Government has undertaken various schemes / initiatives for the welfare of minorities. These schemes / initiatives are being implemented by various Ministries / Departments of the Central Government, including Ministry of Minority Affairs, either exclusively or by earmarking of 15% of overall physical / financial target (under the scheme) for the welfare of six notified minority communities namely, Muslim, Christian, Sikh, Buddhist, Jain and Parsi.

Ministry of Minority Affairs, being the nodal Ministry for implementation of the decisions taken by the Government on Sachar Committee report as well as the PM's New 15-PP, monitors and reviews these schemes / initiatives. The schemes / programmes are reviewed in the Ministry of Minority Affairs on quarterly basis with the Nodal Officers of the concerned Ministries / Departments for effective implementation of schemes.

Details of the schemes / programmes / initiatives of the Ministry of Minority Affairs and those covered under the PM's New 15-PP as well as follow-up action on Sachar Committee's report, are available on the website of Ministry of Minority Affairs at "www.minorityaffairs.gov.in".